

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1456
TO BE ANSWERED ON THE 25TH JULY, 2017

UTILISATION OF NON-FARMING LAND

1456. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the farming and non-farming land in the country especially in Maharashtra as on date, State-wise;
- (b) the separate details of the land in hectares where single crops and multiple crops are produced, State-wise;
- (c) the details of the proposals under the consideration of the Government regarding the utilization of non-farming land; and
- (d) the manner in which these proposals are likely to be implemented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI S.S. AHLUWALIA)

(a): As per Land Use Statistics (LUS), the State-wise details of farming land (agricultural land) and non-farming land (non-agricultural land) in the country including Maharashtra for the year 2014-15 (latest available) are at **Annexure I**.

(b): As per Land Use Statistics (LUS), the State-wise details of land where single crop (net area sown) and land where multiple crops are produced (area sown more than once) for the year 2014-15 (latest available) are at **Annexure II**.

(c) & (d): As per Seventh Schedule of Constitution of India, land comes under the purview of State Government and, therefore, it is for the State Governments to take suitable steps to check diversion of agricultural land for non-agricultural purposes. However, under the National Policy for Farmers – 2007 (NPF-2007), State Governments have been advised to earmark lands with low biological potential such as uncultivable land, land affected by salinity, acidity, etc., for non-agricultural development activities, including industrial and construction activities. National Rehabilitation and Resettlement Policy – 2007 (NRRP-2007) has also recommended that as far as possible, projects may be set up on waste land, degraded land or un-irrigated land. Acquisition of irrigated, multi-cropped agricultural land for non-agricultural uses may be kept to the minimum and avoided, to the extent possible. Further, Ministry of Rural Development is implementing an Integrated Watershed Management Programme (IWMP) for development of rainfed/ degraded areas. The IWMP has been converted to the Watershed

Component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) from the financial year 2015-16.

Further, Government of India is implementing National Mission for Sustainable Agriculture (NMSA) with a view to prevent soil erosion, land degradation and also to maintain balance in various types of land uses across the country. Under this mission all types of land including wastelands/barren land are developed with suitable need based soil and water conservation measures and parts of such degraded lands developed are put to agricultural practices, leading to net sown area remaining largely unchanged around 141 million ha. in last two decades.

Annexure I

**Annexure referred in reply to part (a) of Lok Sabha Unstarred
Q. No. 1456 due for reply on 25.07.2017**

State-wise details of Farming (Agricultural) land and Non-Farming (Non-Agricultural) land in 2014-15 (latest available)

(Thousand Hectares)

STATES/Uts	Farming land (Agricultural land)	Non-Farming (Non-Agricultural land)
ANDHRA PRADESH	9047	7230
ARUNACHAL PRADESH	423	6805
ASSAM	3364	4480
BIHAR	6579	2781
CHHATTISGARH	5558	8232
GOA	197	164
GUJARAT	12661	6408
HARYANA	3656	716
HIMACHAL PRADESH	812	3764
JAMMU & KASHMIR	1075	2982
JHARKHAND	4343	3627
KARNATAKA	12827	6225
KERALA	2266	1620
MADHYA PRADESH	17252	13504
MAHARASHTRA	21099	9659
MANIPUR	390	1728
MEGHALAYA	1056	1186
MIZORAM	367	1672
NAGALAND	694	958
ODISHA	6784	8734
PUNJAB	4285	748
RAJASTHAN	25511	8757
SIKKIM	97	346
TAMIL NADU	8112	4921
TELANGANA	6877	4331
TRIPURA	272	777
UTTARAKHAND	1549	4444
UTTAR PRADESH	18939	5231
WEST BENGAL	5655	3028
ANDAMAN & NICOBAR ISLANDS	28	730
CHANDIGARH	1	6
DADRA & NAGAR HAVELI	24	25
DAMAN & DIU	3	0
DELHI	53	95
LAKSHADWEEP	2	1
PUDUCHERRY	29	19
ALL INDIA	181886	125931

Source: Directorate of Economics & Statistics, Ministry of Agriculture and Farmers Welfare.

Annexure II

State-wise details of land where single crop (net area sown) and land where multiple crops are produced (area sown more than once) in 2014-15 (latest available)

(Thousand Hectares)

STATES/UTs	Single crop Land (net area sown)	Multiple crops Land (area sown more than once)
ANDHRA PRADESH	6236	1454
ARUNACHAL PRADESH	225	74
ASSAM	2827	1255
BIHAR	5278	2395
CHHATTISGARH	4681	1047
GOA	129	28
GUJARAT	10302	2471
HARYANA	3522	3014
HIMACHAL PRADESH	550	368
JAMMU & KASHMIR	758	419
JHARKHAND	1385	169
KARNATAKA	10044	2203
KERALA	2043	582
MADHYA PRADESH	15351	8459
MAHARASHTRA	17345	6129
MANIPUR	383	0
MEGHALAYA	286	57
MIZORAM	145	0
NAGALAND	384	116
ODISHA	4474	699
PUNJAB	4119	3738
RAJASTHAN	17521	6714
SIKKIM	77	59
TAMIL NADU	4819	1175
TELANGANA	4377	939
TRIPURA	255	228
UTTARAKHAND	700	397
UTTAR PRADESH	16598	9549
WEST BENGAL	5238	4452
ANDAMAN & NICOBAR ISLANDS	15	9
CHANDIGARH	1	1
DADRA & NAGAR HAVELI	19	4
DAMAN & DIU	3	0
DELHI	22	13
LAKSHADWEEP	2	1
PUDUCHERRY	16	11
ALL INDIA	140130	58230

Source: Directorate of Economics & Statistics, Ministry of Agriculture and Farmers Welfare.
